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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table:-

(i) A copy of the Annual Report (Hindi and English versions) of the National Sports Development Fund, New Delhi, for the years 2016-2017 and 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Sports Development Fund, New Delhi, for the years 2016-2017 and 2017-2018.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2363/17/20]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the

Maulana Azad Education Foundation, New Delhi, for the year

2018- 2019, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maulana Azad Education Foundation, New Delhi, for the year 2018-2019.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2364/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH): Sir, I beg to lay on the

Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bengaluru, for the year 2018-2019.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2365/17/20]

(3) A copy of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters) Regulations, 2020 (Hindi and English versions) published in Notification No. L-1/253/2019/CERC in Gazette of India dated 31st January, 2020 under Section 179 of the Electricity Act, 2003.

[Placed in Library, See No. LT 2366/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2018-2019, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2367/17/20]

- (3) A copy of the Airports Authority of India (Recruitment and Promotion) Regulations, 2020 (Hindi and English versions) published in Notification No. A- 60011/67/2011-PP (Pt.I) in Gazette of India dated 12th February, 2020 under Section 43 of the Airports Authority of India Act, 1994, together with an explanatory note.

[Placed in Library, See No. LT 2368/17/20]

b) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-

- (i) The Aircraft (Third Amendment) Rules, 2019 published in Notification No. G.S.R.579(E) in Gazette of India dated 20th August, 2019, together with an explanatory note.
- (ii) The Aircraft (First Amendment) Rules, 2020 published in Notification No. G.S.R.22(E) in Gazette of India dated 10th January, 2020, together with an explanatory note.

[Placed in Library, See No. LT 2369/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the (3) A copy

Indian Maritime University, Chennai, for the year of the 2018-2019.

Statement (Hindi and English versions) showing (2) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2370/17/20]

Merchant Shipping (Standard of Training, Certification and watch keeping for Seafarers) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.97(E) in Gazette of India dated 10th February, 2020 under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958.

[Placed in Library, See No. LT 2371/17/20]

f) A copy of the Calcutta High Court Admiralty (Jurisdiction and Settlement of Maritime Claims) Rules, 2019 (Hindi and English versions) published in Notification No. COR.2022-16th September, 2019 published in Kolkata Gazette dated 22nd November, 2019 under sub-section (4) of Section 16 of the Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017.

[Placed in Library, See No. LT 2372/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GEN. (RETD.) DR. V. K.

SINGH): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956 :-

- (1) S.O.582(E) published in Gazette of India dated 6th February, 2020, regarding rates of fees to be recovered from the users of National Highway No. 66 (Old NH No. 17)(Goa-Karnataka Border to Kundapur Section) in the State of Karnataka on DBFOT (BOT) Toll basis.
- (2) S.O.583(E) published in Gazette of India dated 6th February, 2020, regarding rates of fees to be recovered from the users of National Highway No. 75 (New NH No. 44)(Gwalior-Jhansi Section) in the State of Madhya Pradesh and Uttar Pradesh under NHDP Phase II on EPC mode.
- (3) S.O.743(E) published in Gazette of India dated 17th February, 2020, regarding rates of fees to be recovered from the users of Nalbari-Bijni- Guwahati-Nagaon-Lanka-Hatikhali Section in the State of Assam on EPC mode.
- (4) S.O.850(E) published in Gazette of India dated 25th February, 2020, making certain amendments in the Notification No. S.O.1964(E) dated 21st June, 2017.
- (5) S.O.4039(E) published in Gazette of India dated 8th November, 2019, making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011.
- (6) S.O.4040(E) published in Gazette of India dated 8th November, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (7) S.O.4142(E) published in Gazette of India dated 19th November, 2019, making certain amendments in the

Notification No. S.O.689(E) dated 4th April, 2011.

- (8) S.O.4143(E) published in Gazette of India dated 19th November, 2019, entrusting the stretches, mentioned therein, of National Highway No. 17 to National Highways Authority of India.
- (9) S.O.4144(E) published in Gazette of India dated 19th November, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (10) S.O.4528(E) published in Gazette of India dated 18th December, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (11) S.O.4529(E) published in Gazette of India dated 18th December, 2019, entrusting the stretches, mentioned therein, of National Highway Nos. 95 and 01 to National Highways Authority of India.
- (12) S.O.4530(E) published in Gazette of India dated 18th December, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (13) S.O.4531(E) published in Gazette of India dated 18th December, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (14) S.O.4532(E) published in Gazette of India dated 18th December, 2019, entrusting the stretches, mentioned therein, of National Highway No. 111 (New NH 130) and New NH 149B to National Highways Authority of India.

- (15) S.O.175(E) published in Gazette of India dated 13th January, 2020, making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011.
- (16) S.O.350(E) published in Gazette of India dated 24th January, 2020, entrusting the stretches, mentioned therein, of National Highway Nos. 347BG, 552G and 753L to National Highways Authority of India.
- (17) S.O.695(E) published in Gazette of India dated 14th February, 2020, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (18) S.O.696(E) published in Gazette of India dated 14th February, 2020, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (19) S.O.697(E) published in Gazette of India dated 14th February, 2020, entrusting the stretches, mentioned therein, of National Highway No. 2E (Belghoria Expressway) in the State of West Bengal to National Highways Authority of India.

[Placed in Library, See No. LT 2373/17/20]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) नेशनल प्रोजेक्ट्स कंस्ट्रक्शन कॉर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) नेशनल प्रोजेक्ट्स कंस्ट्रक्शन कॉर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक – महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2374/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Entrepreneurship Development Institute of India, Ahmedabad, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Entrepreneurship Development Institute of India, Ahmedabad, for the year 2018-2019.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2375/17/20]

12.08 hrs